GOVERNMENT OF INDIA CHEMICALS AND FERTILIZERS LOK SABHA

UNSTARRED QUESTION NO:3379 ANSWERED ON:13.12.2012 LOSS OF SUBSIDY Chauhan Shri Dara Singh

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether there is a mechanism to reconcile unit and district-wise fertilizer dispatch data which is uploaded into the Fertilizer Monitoring System (FMS), with the corresponding receipt data at the first stocking point in the districts;

(b) if so, since when, and the details of the aggregate monetary loss in terms of subsidy disbursed for discrepancies discovered through such reconciliation for the last three years and the current year; and

(c) if not, the reasons therefor?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS(SHRI SRIKANT KUMAR JENA)

(a) : Yes Madam, there is a mechanism to reconcile unit and district wise fertilizer dispatch data which is uploaded into the fertilizer monitoring system, with the corresponding receipt data at the first stocking point in the districts.

The Railway Receipts in case of railway dispatch and Certificate of Transporter in case of road dispatch are uploaded in the system (FMS). Before submission of claims to the Department of Fertilizers, it is mandatory that all the Railway Receipts and Delivery Challans (in case of Road Dispatch) are certified by the statutory auditor. In case there is any recovery in respect of damage/substandard/short quantity, it is recovered automatically from the claims of the concerned company through FMS. There is no monetary loss in terms of subsidy disbursement since all the recoveries are being made automatically as stated above.

(b) & (c): Keeping in view the checks and precautions as mentioned at (a) above, no discrepancy discovered through such reconciliation in terms of subsidy disbursed.